

(15)




NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/190 & 191/2017  
IN  
PETITION NUMBER : TCP/209/2016  
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others  
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others  
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- |    |   |                                       |   |
|----|---|---------------------------------------|---|
| 1. | Rahul Balaji<br>V. Shanmugam  | for Respondents 2-6                   |   |
| 2. | R. Shankar narayanan<br>Senior Advocate<br>for P. G. V. dharan                              | undertaking to file<br>Vakalat for R1 |  |
| 3. | PH Arvindh Pandian<br>Senior Adv.<br>for<br>M. S. S. Chandra Kengarajan<br>Athiban Vinay AK | counsel for<br>Petitioner             |  |

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**ORDER**

Shri P H Arvinth Pandian, Senior Counsel representing the petitioners present. Shri R Shankar Narayanan, counsel for R1 present and undertakes to file vakalat on behalf of R1. Shri Rahul Balaji, Counsel for R2 to R4 present. Counsel for petitioners filed memo with a prayer to pass interim reliefs in relation to Item Nos. 9.1(B), 9.11 and 9.19. Counsel for the respondents prayed short time for filing counter. Counsel for petitioner stated that time was already granted to the respondents for filing reply in relation to the grant of interim prayers as per order dated 2.11.2017. Time is extended finally at request for filing counter. Put up on 20.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**